

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th of March, 2024

NO. HC.VII-100(Pt.-VIII)/2010/2561/A #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the "**National Seminar for Presiding Officers of PMLA Courts (P-1397)**" to be organised by the National Judicial Academy, Bhopal on **30-03-2024 to 31-03-2024**, in place of **Shri Aminur Rahman**, Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari who has been **exempted** from attending the aforesaid conference.

Sl. No.	Name & Designation of the Officer	Mobile No.	Email ID
1.	Shri Utpal Rajkhowa, Registrar (Vigilance), Gauhati High Court, Guwahati	7637026604	urajkhowa9@gmail.com

The aforesaid Officer is directed to attend the respective training programme accordingly.

The nominated officer is also requested to go through the joining instructions available in the NJA website.

By order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/2562-2573/A, Dated 19-04-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].